

Manufacture of Advanced Equipment for Telephones By Indian Companies

2702. SHRI XAVIER ARAKAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have made any agreement with any foreign country or company to have advanced technological know-how and the instruments for telephones, if so, the details thereof;

(b) how many Indian Companies have submitted proposals for advanced equipments for telephone in India, together with the names of such companies;

(c) what action has been taken on their proposals; and

(d) is it a fact that Indian companies are not allowed or encouraged to manufacture advanced equipments for telephones in India?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA): (a) No agreement has been made by any public sector undertaking with a foreign country or company for transfer of advanced technological know how for manufacture of telephone instruments.

(b) The Indian Telephone Industries, a public sector undertaking under the Ministry of Communications and the Karnataka State Electronics and Development Corporation, a State Government Undertaking have submitted proposals for transfer of know-how for collaborative manufacture of modern telephone instruments.

(c) These proposals are under examination of the Government.

(d) Government have decided that the production of telecommunication

equipment would be undertaken only by 100% Public Sector Companies.

Supply of Refinery Products through Pipelines

2703. SHRI XAVIER ARAKAL: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) how many refineries are connected by pipe line for speedy distribution of their products;

(b) whether there is a proposal to connect Cochin Refinery through pipeline with Coimbatore, Madras or any other cities of the South for speedy supply; and

(c) if so, when the same is expected to be taken up, at what cost and the expected date of completion of the work?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) Apart from some refineries having single product pipelines covering short distances, there are six refineries connected with multi-product pipelines for speedy distribution of their products. Besides, the Mathura refinery will also be connected with such a multi-product pipeline.

(b) No, Sir.

(c) Does not arise.

Delay in Delivery of Mail

2704. SHRI XAVIER ARAKAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) is it a fact that there were undue and long delays in delivery of mails in recent months; if so, the reasons thereof; and

(b) is it a fact that mail service in Kerala was paralysed in the months of November and December, if so, the causes for the slow down or complete stoppage of mail service in Kerala State ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA) : (a) No, Sir. There were however, very heavy postings in the recent months on account of X-Mas and New Year greetings and delay on such occasions in some isolated cases is inescapable.

(b) No Sir. The mail services was not paralysed in Kerala. There was, however, some delay in the disposal of seasonal mails during December, 1981 due to heavy postings, shortage of staff and restrictions in overtime payment. The held up mails were cleared subsequently.

Gas connections in Cities

2705. SHRI SURAJ BHAN:
SHRI ATAL BIHARI VAJ-
PAYEE :

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to lay a statement showing:

(a) the number of pending applications for fuel gas connections in each of the cities of Delhi, Bombay, Calcutta, Madras and Kanpur as on 31st January, 1982 ;

(b) by when these demands will be cleared ; and

(c) what are the plans to make this facility available in small cities also ?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR) : (a) The number of pending applications for LPG (cooking gas) connections as on 1-1-1982 in the cities of

Delhi, Bombay, Calcutta, Madras and Kanpur are as under:—

Delhi	4,03,675
Bombay	2,98,864
Calcutta	52,779
Madras	1,18,686
Kanpur	81,633

(b) with the increased availability of LPG in the country the waiting list for LPG connections is being cleared in a phased manner by the Oil Companies.

(c) The LPG marketing facilities are being extended to all district headquarters in the country and towns having a population of over one lakh. Towns with a population of 50,000 and above are proposed to be covered progressively thereafter.

Suggestions made by Film Federation of India

2706. DR. VASANT KUMAR PANDIT : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the attention of Government has been drawn to the criticism of Government policy by the newly-elected President of the Film Federation of India ;

(b) whether the President of FFI has called for (i) a uniform censorship policy, (ii) reduction in sales tax, and (iii) availability of institutional finance for enterprising film makers ; and

(c) what is the reaction of Government to each of the above points mentioned in the news-item in Times of India (Bombay) dated 1st January, 1982 under the title "Film Censorship lacks Uniformity" ?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE) : (a) to (c). Government have seen the news-item